

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER** : --  
**APPLICATION NUMBER** : CP(IB)/168(CHE)/2023  
**NAME OF THE PETITIONER** : Nova Tex  
**NAME OF THE RESPONDENT(S)** : Goddess Textiles Pvt Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. Senthil Kumar for the Petitioner. Ld. Counsel Mr. Kotteswar Rao for the Respondent.

NeSL report has been filed vide Diary No.3217 dated 27.06.2024.

List the Petition for hearing on **27.08.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk